

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NARAYANAA ELECTRICAL SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	Narayanaa Electrical Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20/06/2005
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Karnataka
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74210KA2005PTC036592
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	#69,1st Floor,4th Main,4th Block,3rd Stage,(Shakthi Ganapathi Nagar), Basaveshwara Nagar, Bangalore 560079
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20 th September 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	25 th October 2019 (being the date of receipt of order of Adjudicating Authority)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anand Ramachandra Bhat No.81,8th Main,8th Cross, Serpentine Road,Kumara Park West,Bangalore-560020 E-Mail: ab.inspro@outlook.com Ph:91-80-23467946 IBBI Regn : IBBI/IPA-001/IP-P00467/2017-18/10810
9.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th November 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Bangalore Bench has ordered the commencement of liquidation of the Narayanaa Electrical Solutions Private Limited vide order No. C.P No. 242/2013(T.P.No 9/2017) dated 20/09/2019 received by the Liquidator on 25th October 2019.

The stakeholders of Narayanaa Electrical Solutions Private Limited are hereby called upon to submit proof of their claims, on or before 24th November 2019, to the Liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Anand Ramachandra Bhat

Liquidator – Narayanaa Electrical Solutions P Ltd

IBBI Regn : IBBI/IPA-001/IP-P00467/2017-18/10810

Bangalore

25th October 2019

